

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 10056 of 2020-SM

[Arising out of Order-in-Original/Appeal No CCESA-SRT-APPEAL-PS-299-302-2019-20 dated 22.08.2019 passed by Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-SURAT-I]

Sun Pharmaceutical Industries Limited

.... Appellant

Survey No. 214, Plot No. 20-21 Govt. Industrial Area,
Phase II, Piparia, Silvassa, Dadra And Nagar Haveli

VERSUS

Commissioner of Central Excise & ST,-Daman

.... Respondent

3rd Floor, Adarsh Dham Building, Vapi-Daman Road,
Vapi, Opp.Vapi Town Police Station, Gujarat-396191

APPEARANCE :

None for the Appellant

Shri R P Parekh, Superintendent (AR) for the Respondent

CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)

DATE OF HEARING/ DECISION: 22.06.2022

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
12846 of 2019.

**(Ramesh Nair)
Member (Judicial)**

KL